

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P No. 04/KB/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Pradip Chowdhury & Ors.-Vs-Andaman Wood Products (India) Pvt. Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Jayjit Ganguly  
Siddhartha Chatterjee  
Adv. } for the  
petitioners

M/Secul.

Sanjeeb K. Mukhopadhyay  
Adv.

Respondent  
nos. 1, 2 & 3

Sanjeeb K.  
Mukhopadhyay

ORDER

Ld. Counsel for the petitioners and the respondent nos.  
1 to 3 is present.

Pleadings are complete. Both the parties are directed  
to file writen submission within 4 weeks from today with a  
copy in advance to the opposite parties.

List it on 09/03/2018.

sd  
(Jinan K.R.)  
Member (J)

sd  
(V.P.Singh)  
Member (J)